

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-419(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017**

**NAME OF THE COMPANY: M/s Omni Media Communications Pvt. Ltd. Vs. M/s Jay Polychem India Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present:	Mr. Vaibhav Gaggar, Mr. Indresh Upadhyay, Ms. Jayadeep Kaur and Mr. Shiv Johar, Advocates for the Operational Creditor.			
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**ORDER**

Mr. S.K. Paul <sup>Adv</sup> has put in appearance on behalf of the Respondents and prays for some time to file his reply along with his power of attorney.

to come up on 26<sup>th</sup> October, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**

(Lekhraj Singh)